

CORRIGENDUM

Corrigendum to the RFP “Request for Proposal for Implementation and Support for Mobile Device Management Solution at SEBI”

This is with respect to the “Request for Proposal for Implementation and Support for Mobile Device Management Solution at SEBI” (RFP No. SEBI/ITD/HO/ITD_END/2024/05/01).

1. Bidder is required to implement two instances of the solution at PDC and one instance at DR site. The instances at PDC should be in High Availability (HA). Bidder is required to ensure high availability of the proposed solution at PDC.

Accordingly, the following clause of RFP is modified-

- (i) In clause 2.1.1 of the RFP, the sentence “The scope of the project includes setting up of on premise Mobile Device Management Solution at SEBI, one instance at Primary Data Centre (Mumbai) and one instance at Disaster Recovery site (Chennai).” is modified as “The scope of the project includes setting up of on premise Mobile Device Management Solution at SEBI, two instance at Primary Data Centre (Mumbai) and one instance at Disaster Recovery site (Chennai). The instances at PDC will be in High Availability (HA).”
- (ii) In clause 2.1.2 (a) of the RFP, “One instance of the solution at PDC and one instance at DR will be deployed. This will be an active-passive setup” is modified as “Two instance of the solution at PDC and one instance at DR will be deployed. The instances at PDC shall be in High Availability (HA). The DC-DR setup is required to be active-passive setup. Also, the solution should be compatible with SEBI’s RPO and RTO as mentioned in the section 2.3.8(iii) of the RFP. Any DB or application related replication in DC-DR will be handled and managed by the bidder.
- (iii) The clause 2.2.1(iii) of the RFP, “One instance of the solution shall be implemented at Primary Data Centre (PDC) at Mumbai and one instance shall be implemented at Disaster Recovery (DR) site at Chennai” is modified as “Two instance of the solution shall be implemented at Primary Data Centre (PDC) at Mumbai and one instance shall be implemented at Disaster Recovery (DR) site at Chennai. The instances at PDC shall be in High Availability (HA).”
- (iv) In the clause 2.3.8(i) of the RFP, “One instance of the solution is required to setup in PDC and another instance is required to setup in DR site” is modified as “Two instance of the solution is required to setup in PDC and one instance is required to setup in DR site. The instances at PDC shall be in High Availability (HA).”
- (v) In the clause 2.3.8(i) of the RFP, “The High availability of the solution will be taken care by SEBI’s private cloud infrastructure (SPCI)” is modified as “Bidder needs to ensure the high availability of the proposed solution in PDC setup.
- (vi) In the section 2.2.2- Projection for sizing, the column “count” in point number 2 of table-2 [Mobile Device Management Solution at PDC] is modified as “2”. The Table-2 is modified as below-

s.no	Parameter	Count	Remarks
1	Number of Devices	Count mentioned in	Considering the current number of employees as

		the above Table No. 1	mentioned at above point 2.2.2 (point no. i).
2	Mobile Devices Management Solution at PDC	2	Both the instances will be in HA.
3	Mobile Device Management Solution at DR	1	DR will be exact replica of DC.
4	Multi Factor Authentication solution at PDC	1	
5	Multi Factor Authentication solution at DR	1	
6	UAT Environment at PDC- Mobile Device Management Solution for 100 users	1	
7	Total SEBI Employees- MDM users	1200	Approx. 15% yearly increment in number of employees
8	Updates and Upgrades during contract period.		Any update or upgrade should be done during the contract period.

(vii) Appendix I: Form 22: Hardware sizing details is modified as follows-

SN	Solution Name	Quantity/ Instance	System Requirement		
			vCPU	RAM (in GB)	Storage (in GB)
1	Mobile Device Management Solution				
1.A	PDC Site	2			
1.B	DR Site	1			
1.C	UAT Environment	1			
1.D	Any other component				
Total					

(viii) In line with the above points, the Appendix II: Form 2- Bill of Material is modified as follows-

(I) Software, Licenses, services etc. required for PDC and DR									
S N	Item	Make and Version	Qty.	Unit Price	Cost for 1st year (Warranty Period)	Cost for 2nd year (1st Year AMC)	Cost for 3rd year (2nd Year AMC)	Total Cost for 3 Years	NPV
					[A]	[B]	[C]	[D=A+B+C]	(N)=A+NPV (8%,B,C)
1	MDM Solution (2 instances at DC and 1 instance at DR)		3						
	MDM Server Software								

	MDM software user Licenses (Per user minimum two devices)*		1200						
	OS Licenses								
	MDM solution Implementation and integration cost								
	Any other additional component (hardware or software) required for full functioning of MDM Solution								
2	MDM Solution- UAT Environment		1						
	MDM Server Software for UAT								
	MDM software user Licenses for UAT		100						
	OS Licenses- UAT								
	MDM solution Implementation and integration cost for UAT								
	Any other additional component required for UAT Environment								
3	Multi Factor Authentication Solution (to cater the requirements of 2 instances of MDM solution at DC and 1 instance of MDM solution at DR)								
	The MFA solution should cater the requirements as mentioned in section 2.2.2 of the RFP								
4	Public Digital Certificates								
	The public digital certificates for the MDM solution (should have validity during contract period)								
5	OEM engagement charges (if any)								
6	Any Additional components (hardware, software, licenses, third party products ,etc.) required for full functioning of offered solutions to meet the solution requirements but not mentioned above								
	TOTAL for Software, Licenses, services etc. [I]								

* Initially, SEBI will place an order for 300 user licenses (per user minimum two devices). Further, SEBI will purchase the MDM licenses in the multiple of One hundred (100).

- (ix) All other terms and conditions stated in the aforementioned RFP shall remain the same.